

**User Manual  
FOR**



**ADVOCATES REGISTRATION  
(High Court Of Karnataka, Bengaluru)**

## INDEX SCREEN:-

The index screen is having following menus:-

- **Registration for services**
  1. Registration of an Individual Advocate
  2. Modification of Individual Advocate Registration (On receipt of compliance/error message)
  3. Registration of an Advocate Firm (Login Required)
- **High Court Services (Login required)**
  1. Tagging of Cases with Advocate Enrollment No. / Party-in-person by FR No.
  2. Tagging of Cases with Advocate Enrollment No. / Party-in-person by CASE No.
  3. My Cases (Automatic fetching of Case Status & Latest order of Tagged Cases)
- **District Court Services (Login required)**
  1. Tagging of Cases with Advocate Enrollment No. / Party-in-person by FR No.
  2. Tagging of Cases with Advocate Enrollment No. / Party-in-person by CASE No.
  3. My Cases (Automatic fetching of Case Status & Latest order of Tagged Cases)

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- 2 Modification of Individual Advocate Registration (On receipt of compliance/error message)
- 3 Registration of an Advocate Firm (Login Required)

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3 District Court Services (Login required)

- 1 Tagging of Cases with Advocate Enrollment No. / Party-in-person by FR No.
- 2 Tagging of Cases with Advocate Enrollment No. / Party-in-person by CASE No.
- 3 My Cases (Automatic fetching of Case Status & Latest order of Tagged Cases)

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(Figure-1: Index screen)

# Registration for Services

## 1. Registration of an Individual Advocate:-

Advocates need to enter the details of the enrollment details like Enrollment No. and Name of the Advocate, date of birth, gender and their contact details like Mobile No., Email ID, WhatsApp No. , Telegram No., office address, residential address etc in Form-I.

To enable the FORM-I click the checkbox.

The details collected in FORM-I will be utilized for the purpose of official communication. The screen of the Advocate Details Entry is as shown below:-

High Court of Karnataka  
ADVOCATES REGISTRATION

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Advocate Details Entry for updating in Case Information System

- \* Please provide same Mobile No. & Email ID as provided in E-Filing Portal, if registered.
- \* Required/Mandatory fields
- Please Accept the Note to enable the Form
- \* Please donot refresh the web page
- \* Please ensure that you are ready with your scanned BAR Council Id proof having image size less than 20KB in JPEG or JPG format only
- \* Mobile Numbers having the Whatsapp and Telegram is mandatory, which enables the High Court of Karnataka to send instant messages.

I agree for my below information to be published by the High Court of Karnataka as Lawyers Directory and also other official purposes.

### FORM - I

Prefered Place of Practice *	Select District	Select Town
BAR Enrollment No. *	State	Enrollment No. Enrollment Year.
Advocate Name * (As per BAR Council Card)	Advocate Name	
Date of Birth *	dd / mm / yyyy	
Gender *	<input type="radio"/> Male <input type="radio"/> Female <input type="radio"/> Others	
Mobile Nos. *	Primary Mobile No. Mobile No OTP will be sent to this Mobile No	Secondary Mobile No. Secondary Mobile No (Optional)
Email-Ids *	Primary Email Id Primary Email ID OTP will be sent to this Email ID.	Secondary Email Id Secondary Email ID (Optional)
Mobile Nos.Registered with Social Media *	Whatsapp No.* Whatsapp No.	Telegram No.* Telegram No.
Office Landline No.s(Optional) *	Primary Land Line No. Land Line No.1 with Stdcode	Secondary Land Line No. Land Line No.2 with Stdcode
Office Address *	Office Address only A-Z, a-z, 0-9 and #,@,/ are allowed maximum 250 Characters	Select District Select Town Pincode
Residential Landline No.s(Optional) *	Primary Land Line No. Land Line No.1 with Std code	Secondary Land Line No. Land Line No.2s with Std code
Residential Address *	Residential Address only A-Z, a-z, 0-9 and #,@,/ are allowed maximum 250 Characters	Select District Select Town Pincode
Upload BAR Council Card *	Browse... No file selected. Image of JPG or JPEG and size should be less than or equal to 20KB	

Submit

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(Figure-2: Advocates Details Entry Form-I)

Click on the **Submit** button on completion of filling up details in Form-I. On successful submission the below page will be displayed for verification of the details entered:-

**High Court of Karnataka**  
**ADVOCATES REGISTRATION**

Home

Advocate Details Entry for updating in Case Information System

**Verify FORM -I**

<b>Preferred Place of Practice :</b>	<i>TaluKa :</i> Bengaluru <i>District :</i> BENGALURU
<b>BAR Registration No. :</b>	KAR/1607/2017
<b>Advocate Name (As per BAR Council Card) :</b>	RAGHAVENDRA RANJANAGI
<b>Date of Birth :</b>	22/07/1980
<b>Gender :</b>	Male
<b>Mobile Nos. :</b>	<i>Primary :</i> 9845577258 <i>Secondary :</i>
<b>Email-Ids :</b>	<i>Primary :</i> rgranjanagi@gmail.com <i>Secondary :</i>
<b>Mobile Nos.Registered with Social Media :</b>	<i>Whatsapp No. :</i> 9845577258 <i>Telegram No.:</i> 9845577258
<b>Office Landline No.s(Optional) :</b>	<i>Primary :</i> <i>Secondary :</i>
<b>Office Address :</b>	#14, swagath Shanthi Niwas, Vijayanagar <i>TaluKa :</i> Bengaluru <i>District :</i> BENGALURU <i>Pincode :</i> 560044
<b>Residential Landline No.s(Optional) :</b>	<i>Primary :</i> <i>Secondary :</i>
<b>Residential Address :</b>	#14, swagath Shanthi Niwas, Vijayanagar <i>TaluKa :</i> Bengaluru <i>District :</i> BENGALURU <i>Pincode :</i> 560044

I solemnly declare that the information provided above relates to me and the same is true and correct to the best of my knowledge and information. I hereby authorise the High Court of Karnataka to make use of the above information for the purposes of registering me as an Advocate in the Case Information System maintained for the purposes of the High Court as also the trial courts in the state, as also for any incidental purpose deemed fit by the High Court.

✎ Edit✔ Confirm

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(Figure-3: Advocates Details Entry Form-I verification)

Click on the **Edit** button to carry out the changes to the details entered. Click on the **Confirm** button if entered details are correct. On click of **Confirm** button OTP (One Time Password) will be sent to Primary Mobile No. and Primary Email ID entered in FORM-I for verification. Enter the OTPs received through primary mobile no. and primary email ID as shown in the below screen.

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Advocate Details Entry for updating in Case Information System

Resend OTP in 00:36

Enter OTP Sent to Mobile No. : 9845577298

Mobile OTP      Resend Mobile OTP

Enter OTP Sent to Email ID : rgranjanagi@gmail.com -

Email OTP      Resend e-Mail OTP

Verify OTPs

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(Figure-4: OTP Verification Screen)

If OTP is not received then click on **Resend OTP** button. On filling received OTPs click on **Verify OTPs** button. On successful authentication of OTP(s) FORM-I will be generated as shown below and Advocate Registration is successful.

High Court of Karnataka  
ADVOCATES REGISTRATION

Home

Advocate Details Entry for updating in Case Information System

**FORM -I**

Preferred Court of Practice :	Taluka : Bengaluru District : BENGALURU
BAR Registration No. :	KAR/1825/2017
Advocate Name (As per BAR Council Card) :	RAGHAVENDRA G RANJANAGI
Date of Birth :	22/07/1980
Gender :	Male
Mobile Nos. :	Primary : 9845577298 Secondary :
Email-Ids :	Primary : rgranjanagi@gmail.com Secondary :
Mobile Nos.Registered with Social Media :	Whatsapp No. : 9845577298 Telegram No. : 9845577298
Office Landline No.s(Optional) :	Primary : Secondary :
Office Address :	#14, Swagath Shanthi Niwas, 18th Main Taluka : Bengaluru District : BENGALURU Pincode : 560001
Residential Landline No.s(Optional) :	Primary : Secondary :
Residential Address :	#14, Swagath Shanthi Niwas, 18th Main Taluka : Bengaluru District : BENGALURU Pincode : 560044

I solemnly declare that the information provided above relates to me and the same is true and correct to the best of my knowledge and information. I hereby authorise the High Court of Karnataka to make use of the above information for the purposes of registering me as an Advocate in the Case Information System maintained for the purposes of the High Court as also the trial courts in the state, as also for any incidental purpose deemed fit by the High Court.

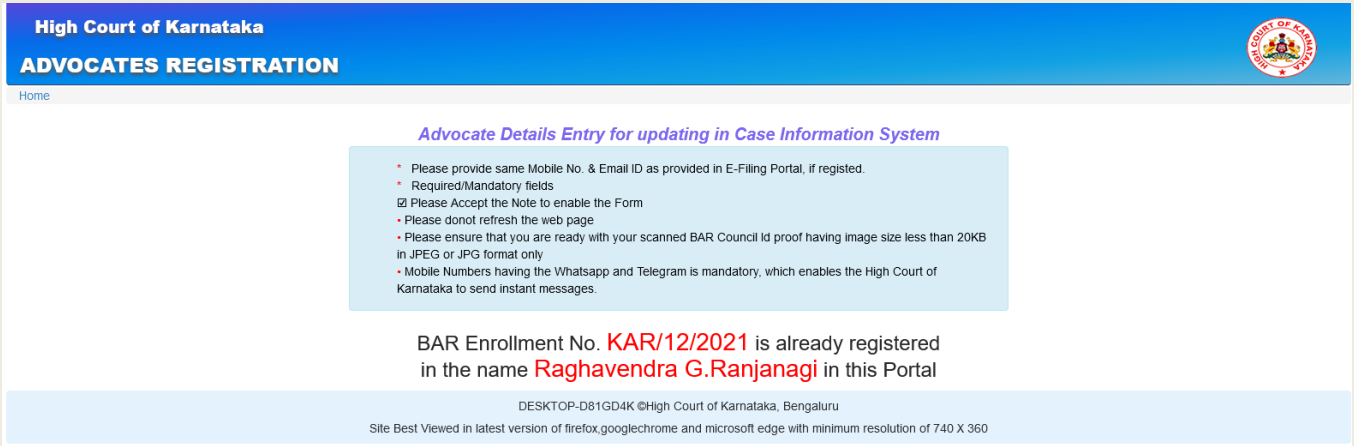
Advocate Signature

Home      Print

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(Figure-5 : Acknowledge)

If an advocate already registered in this portal the below screen will be displayed altering about the previous registration.



(Figure-6 : Already registered screen)

## 2. Modification of Individual Advocate Registration (On receipt of compliance/error message).

On verification of Form-I, sms will be sent to Individual advocate indicating the defects in registration of FORM-I. The option is provided in the below screen can be used to rectifying defects. Advocate has to select that he has received the message for rectifying the defects in Advocate registration.

To enable the Rectify Advocate details click the checkbox.

Advocate has to select the state of enrollment, enter the enrollment no., enrollment year on success advocate name will be displayed in the Advocate Name box to clarify himself/herself that the enrollment entered is correct.


On verification of Advocate name click on the **Get OTP** button, OTP will be sent to the Registered Mobile No. while submitting the Form-I.



(Figure-7: Rectify Advocate details)

On successful verification of the mobile OTP, the following screen will be displayed with only registration details to be rectified. The Advocate needs to comply the defects and click on the **Submit** button.

**High Court of Karnataka**  
**ADVOCATES REGISTRATION**

  
[Login](#)

[Home](#)

*Rectify Advocate Details*

I have received the message for rectifying the defects in Advocate registration

<b>State.*</b> <input type="text" value="KAR - Karnat"/>	<b>Enrollment No.*</b> <input type="text" value="9990"/>	<b>Enrollment Year.*</b> <input type="text" value="2017"/>	<b>Advocate Name</b> <input type="text" value="RAGHU"/>
---	---	---	--

**DETAILS TO BE RECTIFIED**

- BAR Council ID card not uploaded

**Rectify FORM -I**

<b>Advocate Name (As per BAR Council Card) :* </b>	<input type="text" value="RAGHU"/>
<b>Date of Birth :* </b>	<input type="text" value="22 / 07 / 1980"/>
<b>BAR Council ID Card front view : *</b>	<input type="button" value="Browse..."/> No file selected. <small>Image of JPG or JPEG and size should be greater than 10KB and less than equal to 50KB</small>
<b>BAR Council ID Card rear view : *</b>	<input type="button" value="Browse..."/> No file selected. <small>Image of JPG or JPEG and size should be greater than 10KB and less than equal to 50KB</small>

I solemnly declare that the information provided above relates to me and the same is true and correct to the best of my knowledge and information. I hereby authorise the High Court of Karnataka to make use of the above information for the purposes of registering me as an Advocate in the Case Information System maintained for the purposes of the High Court as also the trial courts in the state, as also for any incidental purpose deemed fit by the High Court.

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(Figure-8 : Rectify Advocate details)

On click of the **Submit** button the following screen will be displayed for verification of the details entered, if details are correct then click on the **Confirm** button if any details needs to be rectified click on the **Edit** button to edit the details.



*Rectify Advocate Details*

I have received the message for rectifying the defects in Advocate registration

State.*	Enrollment No.*	Enrollment Year.*	Advocate Name
KAR - Karnat. ▾	9990	2017	RAGHU

Verify rectified FORM -I	
Advocate Name (As per BAR Council Card) :	RAGHU
Date of Birth :	22/07/1980
BAR Council Card Front Image :	
BAR Council Card Back Image :	
<p>I solemnly declare that the information provided above relates to me and the same is true and correct to the best of my knowledge and information. I hereby authorise the High Court of Karnataka to make use of the above information for the purposes of registering me as an Advocate in the Case Information System maintained for the purposes of the High Court as also the trial courts in the state, as also for any incidental purpose deemed fit by the High Court.</p>	

[Edit](#) [Confirm](#)

(Figure-9 : Rectify Advocate details)

On click of the confirm button OTP will be sent to the registered email ID while submitting the Form-I.





Home

*Rectify Advocate Details*

I have received the message for rectifying the defects in Advocate registration

State.*	Enrollment No.*	Enrollment Year.*	Advocate Name
KAR - Karnata v	9990	2017	RAGHU

Resend OTP in 00:00

Enter OTP Sent to Email ID : raghu@gi@gmail.com

Email OTP

Resend e-Mail OTP

✔ Verify OTP

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(Figure-10 : Rectify Advocate details)

‘Modification Success’ message will be displayed on verification of the email OTP.

## Login:-

To access services listed under High Court / District Court services, login is required. On receipt of the successful verification message to the registered mobile number, Advocate can login using the following screen.

High Court of Karnataka  
ADVOCATES REGISTRATION

Home / User Manual

1. User Manual

Sign In

Advocate  Party In Person  Staff

User ID \*

KAR/9990/2017

Next →

[Forgot Password?](#)

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(Figure-11 : Login)

User has to select Advocate/party in person/ staff radio button and then he/ she has to enter the user ID(enrollment no. will be User Id for Advocate, registered mobile no. will be User Id for Party-in-person and High Court given ID will be User Id for staff), click on the **Next** button. On first time login OTP will be sent to the registered mobile number as in following screen:-

High Court of Karnataka  
ADVOCATES REGISTRATION

Home / User Manual

1. User Manual

Enter OTP Sent to Mobile No. : \*\*\*\*\*7298

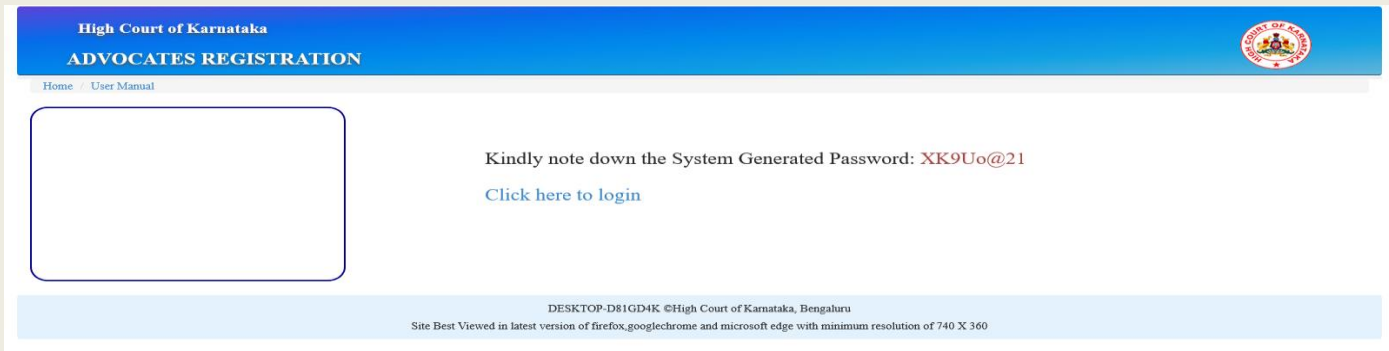
Mobile OTP

Verify OTPs

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(Figure-12: Login (OTP) )

On successful verification of the mobile OTP a system generated password will be displayed on the screen as in the below screen. Please note down the system generated password to login.



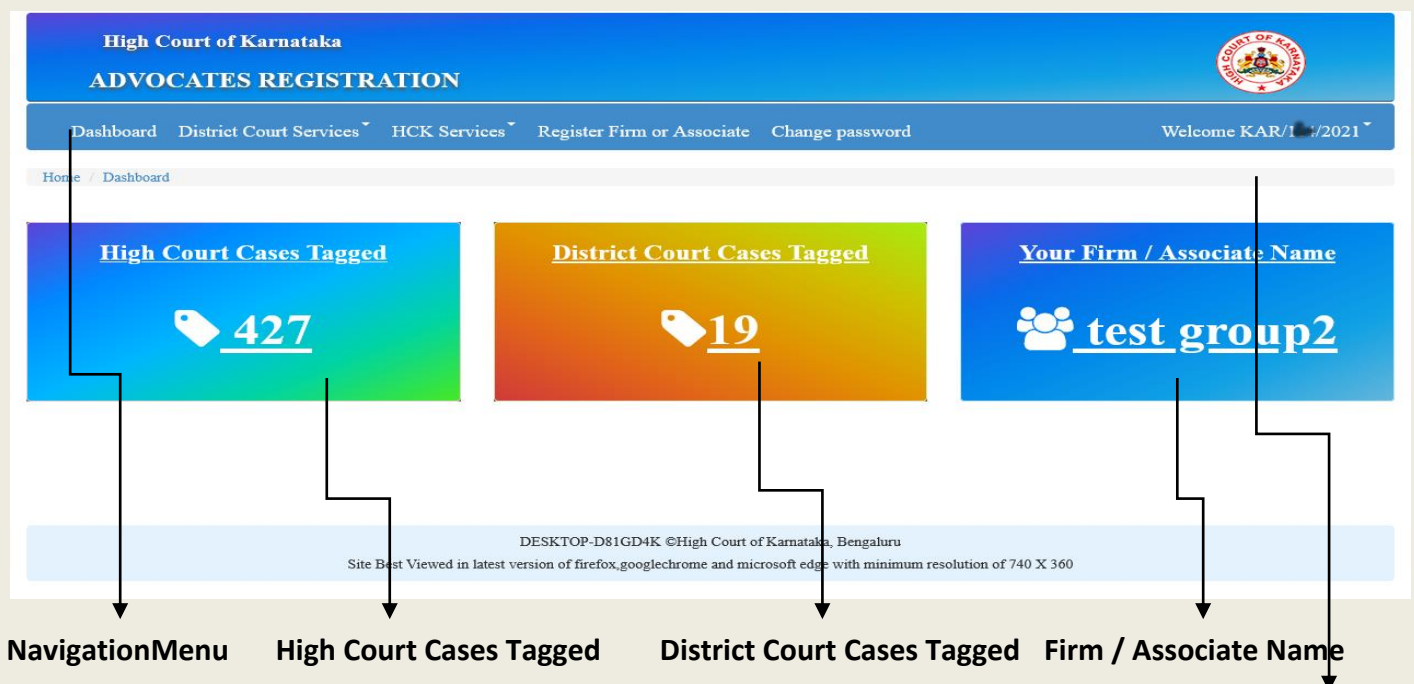
(Figure-13: System generated password screen)

In the following screen user has to enter the password, captcha and click on the Login button.



(Figure-14: Login (Password and captcha code))

On successful verification of the user credentials the user will be redirected to the dashboard screen as below:-



(Figure-15 : Dashboard)

## Change Password:-

On successful login the user can change the password as shown in below screen. User has to enter the current password and New Password, confirm new password and click on the **Change**. The success message of password change is displayed.

The screenshot displays the 'Change Password' interface on the High Court of Karnataka Advocates Registration portal. The page header includes the court's name and logo, navigation links, and a user welcome message. The main content area features a form with a password requirements box, input fields for User ID, Current Password, New Password, and Confirm Password, and a 'Change' button. The footer contains technical details and browser recommendations.

**High Court of Karnataka**  
**ADVOCATES REGISTRATION**

Dashboard District Court Services HCK Services Register Firm or Associate Change password Welcome KAR/114/2021

Home / Change password

**Change Password**

\* Required/Mandatory fields  
Password Must Contain :-  
->First Upper case letter,  
->at least one lowercase letter,  
->at least one digit,  
->at least one special sign of @#\_ \$ and length must be 8 to 12 characters

User ID\* KAR/114/2021

Current Password\*

New Password\*

Confirm Password\*

Change

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(Figure-16: Change Password)

### 3. Registration of an Advocate firm:-

The purpose of this menu is to receive the messages relating to tagged cases of the members of Firm/Associates.

To enter the advocates Firm /Associates, after successful login one has to select the Register Firm or Associate menu the following screen will be displayed.

The screenshot displays the 'High Court of Karnataka ADVOCATES REGISTRATION' portal. The navigation bar includes 'Dashboard', 'District Court Services', 'HCK Services', 'Register Firm or Associate', and 'Change password'. The user is logged in as 'Welcome KAR/114/2021'. The main heading is 'Details of Firm / Associate.' with instructions: '\* Required/Mandatory fields.' and '\* Please do not refresh the Web Page.'

The form fields are:

- Firm / Associates Name.\* (text input: test group2)
- Member Advocate State.\* (dropdown: Select State)
- Member Enrollment No.\* (text input)
- Member Enrollment Year.\* (text input)
- Member Advocate Name (text input)

An 'Add' button is located below the form fields. An 'EXCEL' icon is also present.

Below the form is a table titled 'Firm / Associates members' with the following data:


SLNo.	Member Enroll ID.	Member Name
1	KAR/754/2003	SHARANAGOUDA S PATIL
2	KAR/2544/2018	RAHUL SHETTIGAR
3	KAR/9990/2017	RAGHU
4	KAR/1218/2000	KULKARNI MAMATA GURURAO

Footer text: DESKTOP-D81GD4K ©High Court of Karnataka, Bengaluru  
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(Figure-17 : Details of Firm / Associates)

Enter the Firm / Associate name , click on the **Add Firm / Associate** button. On successful entry, the member adding screen will be displayed as follows:-

For adding the members to the Firm / Associate, one has to select the member advocate state, member enrollment no, enrollment year, if the entered member is registered in the portal, his/her name will be displayed in the member advocate name column. Click on the **Add** button to add the member. The added members of the firm / associate will be displayed in the table.

To remove the members of the Firm / Associate click on this symbol  .

# High Court Services

## 1. High Court Cases Tagging with Advocate Enrollment No on Case NO.

Advocates can tag cases filed by them which will enable them to get the case status of the tagged cases and also its full history on a click.

To enable the Case Tagging form clicks the checkbox.

High Court of Karnataka  
ADVOCATES REGISTRATION

Dashboard District Court Services HCK Services Register Firm or Associate Change password Welcome KAR/114/2021

Home / HCK Services / Tag Cases on Case No

*Tagging of High Court Cases with Advocate Enrollment No. / Party-in-persons By CASE NO.*

Please Accept the Note to enable the Form.  
\* Required/Mandatory fields.  
\* Tagging of cases with Enrollment No. will enable advocates to get the Cause List based on Enrollment No.  
\* Please do not refresh the Web Page.  
->Selecting the Firm / Associate Name will enable all the Members of the Firm / Associate will get Notification.

I confirm that I am a practicing Advocate and that the cases I am tagging are once on which I filed a vakalath

Select Bench.\* Advocate Name  
High Court of Karnataka Bengaluru PRAVEEN S

Case Type\* Case No.\* Case Year.\* Advocate for\* Appearing for\* Firm / Associate  
Select Case Type [ ] Select Case Year [ ] Petitioner All selected (2) test group2

Tag Case

EXCEL

Cases Tagged Today

High Court Bench	Case No.	Appearing for	Parties Name	Enrollment No.	
HCK-Bangalore	WP 125/2016	Petitioner	0-MR VENKATESH	KAR/114/2021	
HCK-Bangalore	WP 125/2016	Petitioner	1-MR.K.J.HUCHEGOWDA	KAR/114/2021	

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(Figure-18 : High Court Cases Tagging with Advocate Enrollment No. By Case no)

Advocate has to select the High Court Bench, Case Type, enter the Case No, Case Year and select the appearance for Petitioner or Respondent. The parties name will be displayed in the Appearing for Parties combo box, select parties' name to whom you are appearing. Select Firm / Associate combo box to receive messages of the case to all the members of the Firm/Associate, click the **Tag Case** button to tag the enrollment no.

Current date tagged cases will be displayed in the table. If the case tagged to a particular party is a typo mistake, click on this symbol to untag the Enrollment No. to a particular case of a particular party.

## 2. High Court Cases Tagging with Advocate Enrollment No on FR NO.

On successful login user can tag his/ her cases by selecting the Tag cases on FR No. menu from HCK Services menu.

To enable the Case Tagging form clicks the checkbox.

High Court of Karnataka  
ADVOCATES REGISTRATION

Dashboard District Court Services HCK Services Register Firm or Associate Change password
Welcome KAR/114/2021

Home / HCK Services / Tag Cases on FR.No

*Tagging of High Court with Advocate Enrollment No. / Party-in-person on FR NO.*

Please Accept the Note to enable the Form.  
 \* Required/Mandatory fields.  
 \* Tagging of cases with Enrollment No. will enable advocates to get the Cause List based on Enrollment No.  
 \* Please do not refresh the Web Page.  
 ->Selecting the Firm / Associate Name will enable all the Members of the Firm / Associate will get Notification.

I confirm that I am a practicing Advocate and that the cases I am tagging are once on which I filed a vakalath

Select Bench.\* Advocate Name

High Court of Karnataka Bengaluru PRAVEEN S

Fr Case Type\*  
CP

Fr Case No.\*  
1

Fr Case Year.\*  
2021

Advocate for\*  
Petitioner

Appering for\*  
None selected

Firm / Associate  
test group2

Tag FR

FR Case No. Tagged Today

High Court Bench	Fr Case No.	Appearing for	Parties Name	Enrollment No.	
HCK-Bangalore	CP 1/2021	Petitioner	0-H A LATHIF KHAN	KAR/114/2021	
HCK-Bangalore	CP 1/2021	Petitioner	1-R.MOHAMMED KHAN	KAR/114/2021	
HCK-Bangalore	CP 1/2021	Petitioner	2-BASHEER AHMED KHAN	KAR/114/2021	

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(Figure-19 : High Court Cases Tagging with Advocate Enrollment No. By FR No.)

Advocate has to select the High Court Bench, FR Case Type, enter the FR No, FR Year and select the appearance for Petitioner or Respondent. The parties name will be displayed in the Appearing for Parties combo box, select parties' name to whom you are appearing. Select Firm / Associate combo box to receive messages of the cases to all the members of the Firm/Associate, click the **Tag FR** button to tag the enrollment no.

Current date tagged FR cases will be displayed in the table. If the FR case tagged to a particular party is a typo mistake, click on this symbol to untag the Enrollment No. to a particular case of a particular party.

### 3. Mycases (Automatic fetching of case status & Latest order of Tagged cases).

The logged in user can view and select menu **HCK services --> List of Tagged Cases Bench wise**. The High Court Benches wise cases tagged are shown in the below screen:-

The screenshot shows the 'High Court Bench Wise Tagged Cases' page. It features a table with three columns: 'High Court Bench', 'Pending', and 'Disposed off'. The 'Pending' and 'Disposed off' columns include a note: '(Click on numbers to get details)'. The table lists three benches: High Court of Karnataka Bengaluru (369 Pending, 49 Disposed off), High Court of Karnataka Dharwad (2 Pending, 2 Disposed off), and High Court of Karnataka Kalaburagi (6 Pending, 1 Disposed off). The page header includes 'High Court of Karnataka ADVOCATES REGISTRATION' and navigation links like 'Dashboard', 'District Court Services', 'HCK Services', 'Register Firm or Associate', and 'Change password'. A search bar and 'Welcome KAR/114/2021' are also visible.

High Court Bench	Pending (Click on numbers to get details)	Disposed off (Click on numbers to get details)
High Court of Karnataka Bengaluru	369	49
High Court of Karnataka Dharwad	2	2
High Court of Karnataka Kalaburagi	6	1

(Figure-20 : High Court Bench Wise Tagged Cases.)

Clicking on the numbers of cases tagged, following screen will be displayed with the case no, petitioner/respondent, last date of action, last action taken, latest order is business of the last listed date, next hearing date, case history clicking on it will go to High Court website displaying the case history of the selected case.

The screenshot shows the 'My Cases (Pending)' page for the High Court of Karnataka, Bengaluru. It displays a table with columns: 'SL.No.', 'Case No.', 'Petitioner/Respondent - Rank', 'Last Date of Action (YYYY-MM-DD)', 'Last Action Taken', 'Latest Order (Click on the text read full order)', 'Next Hearing Date (YYYY-MM-DD)', and 'Case History'. The table lists 16 cases. Above the table, there are links for 'Excel', 'Pdf', and 'Print', and a search bar. The page header includes 'High Court of Karnataka ADVOCATES REGISTRATION' and navigation links like 'Dashboard', 'District Court Services', 'HCK Services', 'Register Firm or Associate', and 'Change password'. A search bar and 'Welcome KAR/114/2021' are also visible.

SL.No.	Case No.	Petitioner/Respondent - Rank	Last Date of Action (YYYY-MM-DD)	Last Action Taken	Latest Order (Click on the text read full order)	Next Hearing Date (YYYY-MM-DD)	Case History
7	WP 12/2019	Petitioner-1,2	2021-09-20	ADJOURNED			<a href="#">Case History</a>
8	WA 3518/2011	Respondent-4	2021-09-20	ADJOURNED			<a href="#">Case History</a>
9	WA 1023/2014	Respondent-4	2021-09-20	ADJOURNED			<a href="#">Case History</a>
10	RFA 665/2018	Respondent-1	2021-09-20	ADJOURNED		2021-09-23	<a href="#">Case History</a>
11	WP 45671/2015	Respondent-29,30	2021-09-20	ADJOURNED		2021-11-09	<a href="#">Case History</a>
12	WP 31652/2019	Respondent-4	2021-09-20	Needfull done			<a href="#">Case History</a>
13	MFA 4875/2017	Petitioner-1	2021-09-20	ADJOURNED			<a href="#">Case History</a>
14	WP 2308/2021	Respondent-2	2021-09-17	ADJOURNED	Respondent Nos.4 and 5 have not been se...	2021-11-18	<a href="#">Case History</a>
15	WP 36476/2016	Petitioner-1	2021-09-17	ADJOURNED	1. Due to paucity of time, the matter coul...	2021-10-21	<a href="#">Case History</a>
16	RFA 611/2009	Respondent-2	2021-09-17	PARTLY HEARD	Heard-in-Part. List this matter for further ...	2021-09-24	<a href="#">Case History</a>

(Figure-21 : Auto generated tagged case status)



# District Court Services

## 1. District Court Cases Tagging with Advocate Enrollment No on Case NO.

After successful login user can tag his/her cases by selecting the District Court Services menu in that Tagging District Court Cases on Case No. menu the following screen will be displayed:-

To enable the Case Tagging form clicks the checkbox.

**High Court of Karnataka**  
**ADVOCATES REGISTRATION**

Dashboard District Court Services HCK Services Register Firm or Associate Change password Welcome KAR/9990/2017

Home / District Court Services / Tagging District Court Cases on Case No

*Tagging of District Court Case NOs. with Advocate Enrollment No.*

Please Accept the Note to enable the Form.  
\* Required/Mandatory fields.  
\* Tagging of cases with Enrollment No. will enable advocates to get the Cause List based on Enrollment No.  
\* Please do not refresh the Web Page.  
->Selecting the Firm / Associate Name will enable all the Members of the Firm / Associate to get messages about Tagged cases.

I confirm that I am a practicing Advocate and that the cases I am tagging are once on which I filed a vakalath

Advocate Name: RAGHU

District\*: BALLARI Town Name\*: Hagaribommanahalli Court Name\*: Select Court

Case Type\*: Select Case Type Case No.\*: Case Year\*: 1980 Advocate for\*: Select Appearing For

Appearing for\*: Sri. Devendragouda son of Kallanag Firm / Associate: Select Firm / Associate

Tag Case

EXCEL


**Cases Tagged Today**

District	Town	Court Name	Case No.	Appearing for	Parties Name	Enrollment No.
BALLARI	Hagaribommanahalli	CIVIL JUDGE AND JMFC	O.S. : Original Suit 12/2015	Plaintiff	0-Sri. Devendragouda son of Kallanagouda	KAR/9990/2017

HCK1KA04 ©High Court of Karnataka, Bengaluru  
Site Best Viewed in latest version of firefox,googlechrome and microsoft edge with minimum resolution of 740 X 360

(Figure-22: Tagging of District Court Case Nos with Advocate Enrollment No.)

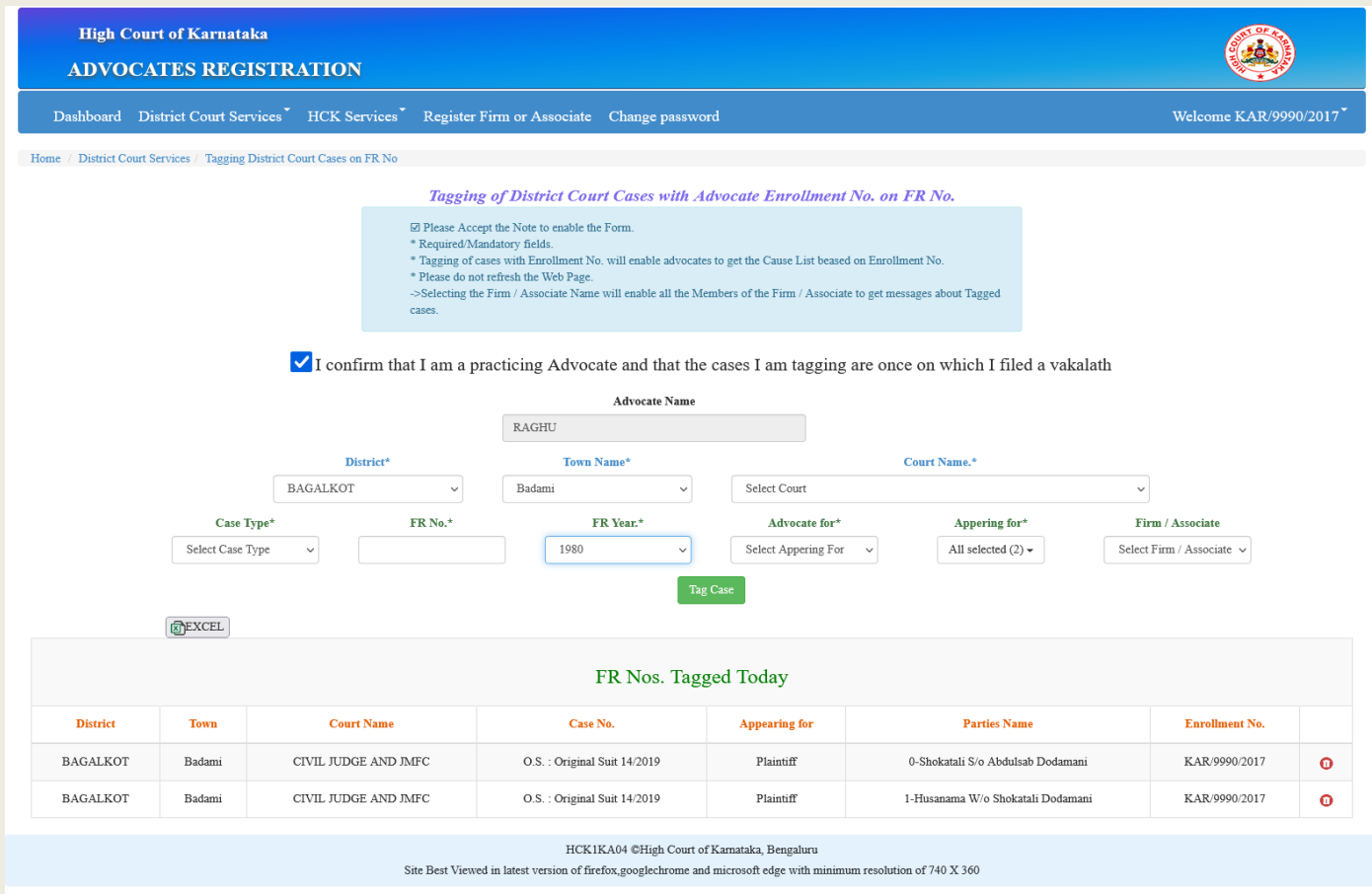
Advocate has to select the District, Town name, Filing Court Name ,Case Type, enter the Case No, Case Year and select the appearing for Petitioner or Respondent. The parties name will be displayed in the Appearing for Parties combo box, select parties' name to whom you are appearing. Select Firm / Associate combo box to receive messages of the case to all the members of the Firm/Associate, click the Tag Case button to tag the enrollment no.

Current date tagged cases will be displayed in the table. If the case tagged to a particular party is a typo mistake, click on this symbol  to untag the Enrollment No. to a particular case of a particular party.

## 2. District Court Cases Tagging with Advocate Enrollment No on FR NO.

After successful login user can tag his/her cases by selecting the District Court Services menu in that Tagging District Court Cases on FR No. menu the following screen will be displayed:-

 To enable the Case Tagging form clicks the checkbox.



**High Court of Karnataka**  
**ADVOCATES REGISTRATION**

Dashboard District Court Services HCK Services Register Firm or Associate Change password Welcome KAR/9990/2017

Home / District Court Services / Tagging District Court Cases on FR No.

**Tagging of District Court Cases with Advocate Enrollment No. on FR No.**

Please Accept the Note to enable the Form.  
 \* Required/Mandatory fields.  
 \* Tagging of cases with Enrollment No. will enable advocates to get the Cause List based on Enrollment No.  
 \* Please do not refresh the Web Page.  
 ->Selecting the Firm / Associate Name will enable all the Members of the Firm / Associate to get messages about Tagged cases.



I confirm that I am a practicing Advocate and that the cases I am tagging are once on which I filed a vakalath

Advocate Name  
RAGHU

District\* BAGALKOT Town Name\* Badami Court Name.\* Select Court

Case Type\* Select Case Type FR No.\* FR Year.\* 1980 Advocate for\* Select Appearing For Appering for\* All selected (2) Firm / Associate Select Firm / Associate


**FR Nos. Tagged Today**

District	Town	Court Name	Case No.	Appearing for	Parties Name	Enrollment No.	
BAGALKOT	Badami	CIVIL JUDGE AND JMFC	O.S. : Original Suit 14/2019	Plaintiff	0-Shokatali S/o Abdulsab Dodamani	KAR/9990/2017	
BAGALKOT	Badami	CIVIL JUDGE AND JMFC	O.S. : Original Suit 14/2019	Plaintiff	1-Husanama W/o Shokatali Dodamani	KAR/9990/2017	

HCK1KA04 ©High Court of Karnataka, Bengaluru  
Site Best Viewed in latest version of firefox,googlechrome and microsoft edge with minimum resolution of 740 X 360

(Figure-23: Tagging of District Court Case Nos with Advocate Enrollment No. on FR No)

Advocate has to select the District, Town name, Filing Court Name ,Case Type, enter the FR No, FR Year and select the appearing for Petitioner or Respondent. The parties name will be displayed in the **Appearing for Parties** combo box, select parties' name to whom you are appearing. Select Firm / Associate combo box to receive messages of the case to all the members of the Firm/Associate, click the **Tag Case** button to tag the enrollment no.

Current date tagged cases will be displayed in the table. If the case tagged to a particular party is a typo mistake, click on this symbol  to untag the Enrollment No. to a particular case of a particular party.

### 3. Mycases (Automatic fetching of case status & Latest order of Tagged cases).

The logged in user can view and select the menu **District Court services --> List of Tagged Cases District wise.** District wise cases tagged are shown in the below screen:-

The screenshot shows the 'District Wise Tagged Cases' page. It features a table with three columns: District, Pending, and Disposed off. The 'Pending' and 'Disposed off' columns include a note: '(Click on numbers to get details)'. The table lists various districts and their corresponding case counts.

District	Pending (Click on numbers to get details)	Disposed off (Click on numbers to get details)
BAGALKOT	1	
BALLARI	0	
BELAGAVI	1	
BENGALURU	2	2
BENGALURU RURAL	0	1
BIDAR	1	
CHAMRAJNAGAR	1	
CHIKKABALLAPUR	1	
CHIKKAMAGALURU	1	

(Figure-24: District Wise Tagged Cases)

Clicking on the numbers of cases tagged following screen will be displayed with the case no, petitioner/respondent, last date of action, last action taken, latest order, next hearing date, case history.

The screenshot shows the 'District Judiciary Bengaluru My Cases (Pending)' page. It features a table with columns for SL.No., Town, Filing Court, Case No., Petitioner/Respondent - Rank, Last Date of Action (YYYY-MM-DD), Last Action Taken, Latest Order (Click on the text read full order), Next Hearing Date (YYYY-MM-DD), and Case History. The table lists two cases.

SL.No.	Town	Filing Court	Case No.	Petitioner/Respondent - Rank	Last Date of Action (YYYY-MM-DD)	Last Action Taken	Latest Order (Click on the text read full order)	Next Hearing Date (YYYY-MM-DD)	Case History
1	Bengaluru	PRL LABOUR COURT	APPL 10/2021	Petitioner-1	2021-08-31	Objection	For objection	2021-09-23	<a href="#">View</a>
2	Bengaluru	PRL CITY CIVIL COURT	O.S. 20/2020	Respondent-1,2,3	2021-08-16	SUMMONS	For Steps to D1 and D2.	2021-11-02	<a href="#">View</a>

Showing 1 to 2 of 2 entries

DESKTOP-D81GD4K ©High Court of Karnataka, Bengaluru  
Site Best Viewed in latest version of firefox,googlechrome and microsoft edge with minimum resolution of 740 X 360

(Figure-25 : Auto generated tagged case status)

Below will be the Sample Case history of the District Court cases tagged

### BAGALKOT DISTRICT

#### Case Details

<b>Case Type</b>	O.S.	<b>Case Status</b>	<b>PENDING</b>
<b>Filing Number</b>	14/2019	<b>Filing Date</b>	17-01-2019
<b>Registration Number</b>	14/2019	<b>Registration Date</b>	19-01-2019
<b>CNR No.</b>	<b>KABK10001092019</b>	<b>Date Of Decision</b>	
<b>First Hearing Date</b>	19-01-2019	<b>Next Hearing date</b>	22-10-2021
<b>Stage of Case</b>	ARGUMENT	<b>Court No. And Judge</b>	1041-ADDL.CIVIL JUDGE AND JMFC BADAMI

#### Party Details

<b>Petitioner</b>	Shokatali S/o Abdulsab Dodamani	<b>Extra Petitioner(s)</b>	Husanama W/o Shokatali Dodamani
<b>Respondent</b>	Sanganabasappa S/o Andanappa Pattanashetti	<b>Extra Respondent(s)</b>	Umesh S/o Sanganabasappa Pattanashetti Beeranna S/o Sanganabasappa Pattanashetti
<b>Petitioner Advocate</b>	S.D.Mutalik		
<b>Respondent Advocate</b>	Basavaraj Hanamantappa Gaji		

#### Acts

<b>Under Act(s)</b>	<b>Under Section(s)</b>
U Order 7 Rule Of 1 and 2 CPC	71

#### History of Case Hearing

Judge	Business Date	Next Hearing Date	Purpose of hearing
		19-01-2019	FIRST HEARING
ADDL.CIVIL JUDGE AND JMFC BADAMI	19-01-2019	24-01-2019	ORDER
ADDL.CIVIL JUDGE AND JMFC BADAMI	24-01-2019	21-02-2019	SUMMONS
ADDL.CIVIL JUDGE AND JMFC BADAMI	21-02-2019	23-03-2019	W/S
ADDL.CIVIL JUDGE AND JMFC BADAMI	23-03-2019	04-04-2019	W/S
ADDL.CIVIL JUDGE AND JMFC BADAMI	04-04-2019	11-04-2019	W/S
ADDL.CIVIL JUDGE AND JMFC BADAMI	11-04-2019	30-05-2019	W/S
ADDL.CIVIL JUDGE AND JMFC BADAMI	30-05-2019	01-06-2019	HEARING
ADDL.CIVIL JUDGE AND JMFC BADAMI	01-06-2019	15-06-2019	HEARING
ADDL.CIVIL JUDGE AND JMFC BADAMI	15-06-2019	04-07-2019	HEARING
ADDL.CIVIL JUDGE AND JMFC BADAMI	04-07-2019	06-07-2019	HEARING
ADDL.CIVIL JUDGE AND JMFC BADAMI	06-07-2019	12-07-2019	HEARING
ADDL.CIVIL JUDGE AND JMFC BADAMI	12-07-2019	18-07-2019	HEARING
ADDL.CIVIL JUDGE AND JMFC BADAMI	18-07-2019	25-07-2019	ORDER
ADDL.CIVIL JUDGE AND JMFC BADAMI	25-07-2019	01-08-2019	HEARING
ADDL.CIVIL JUDGE AND JMFC BADAMI	01-08-2019	16-08-2019	HEARING
ADDL.CIVIL JUDGE AND JMFC BADAMI	16-08-2019	17-08-2019	ORDER
ADDL.CIVIL JUDGE AND JMFC BADAMI	17-08-2019	22-08-2019	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	22-08-2019	29-08-2019	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	29-08-2019	07-09-2019	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	07-09-2019	21-09-2019	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	21-09-2019	26-09-2019	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	26-09-2019	27-09-2019	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	27-09-2019	10-10-2019	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	10-10-2019	17-10-2019	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	17-10-2019	24-10-2019	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	24-10-2019	25-10-2019	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	25-10-2019	08-11-2019	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	08-11-2019	14-11-2019	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	14-11-2019	29-11-2019	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	29-11-2019	12-12-2019	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	12-12-2019	04-01-2020	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	04-01-2020	17-01-2020	EVIDENCE
ADDL.CIVIL JUDGE AND JMFC BADAMI	17-01-2020	24-01-2020	HEARING
ADDL.CIVIL JUDGE AND JMFC BADAMI	24-01-2020	01-02-2020	ORDER
ADDL.CIVIL JUDGE AND JMFC BADAMI	01-02-2020	06-03-2020	NULL.
ADDL.CIVIL JUDGE AND JMFC BADAMI	06-03-2020	03-04-2020	NULL.
ADDL.CIVIL JUDGE AND JMFC BADAMI	03-04-2020	17-04-2020	NULL.
ADDL.CIVIL JUDGE AND JMFC BADAMI	17-04-2020	08-05-2020	NULL.
ADDL.CIVIL JUDGE AND JMFC BADAMI	08-05-2020	16-06-2020	NULL.
ADDL.CIVIL JUDGE AND JMFC BADAMI	16-06-2020	29-07-2020	NULL.
ADDL.CIVIL JUDGE AND JMFC BADAMI	29-07-2020	31-08-2020	NULL.
ADDL.CIVIL JUDGE AND JMFC BADAMI	31-08-2020	30-09-2020	SUMMONS
ADDL.CIVIL JUDGE AND JMFC BADAMI	30-09-2020	12-11-2020	SUMMONS
ADDL.CIVIL JUDGE AND JMFC BADAMI	12-11-2020	05-12-2020	SUMMONS
ADDL.CIVIL JUDGE AND JMFC BADAMI	05-12-2020	08-01-2021	SUMMONS
ADDL.CIVIL JUDGE AND JMFC BADAMI	08-01-2021	11-02-2021	SUMMONS
ADDL.CIVIL JUDGE AND JMFC BADAMI	11-02-2021	19-02-2021	SUMMONS
ADDL.CIVIL JUDGE AND JMFC BADAMI	19-02-2021	06-03-2021	SUMMONS
ADDL.CIVIL JUDGE AND JMFC BADAMI	06-03-2021	15-03-2021	SUMMONS
ADDL.CIVIL JUDGE AND JMFC BADAMI	15-03-2021	05-04-2021	SUMMONS
ADDL.CIVIL JUDGE AND JMFC BADAMI	05-04-2021	20-04-2021	ARGUMENT
ADDL.CIVIL JUDGE AND JMFC BADAMI	20-04-2021	26-05-2021	ARGUMENT
ADDL.CIVIL JUDGE AND JMFC BADAMI	26-05-2021	01-09-2021	ARGUMENT
ADDL.CIVIL JUDGE AND JMFC BADAMI	01-09-2021	22-10-2021	ARGUMENT

#### Case Transfer Details

<b>Transfer Date</b>	<b>From Court Number and Judge</b>	<b>To Court Number and Judge</b>
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(Figure-26 : District Court Case History)